

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1375  
ANSWERED ON MONDAY, THE 25<sup>th</sup> NOVEMBER, 2019  
ASHADHA 17, 1941(SAKA)  
BORROWINGS BY DHFL**

**QUESTION**

**1375: SHRI ASADUDDIN OWAISI  
SHRI SYED IMTIAZ JALEEL**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कॉर्पोरेट कार्यमंत्री**

- (a) whether Registrar of Companies has submitted a report to the Government about Rs. 83,873 crore borrowings by DHFL;**
- (b) if so, the details thereof including the sources of borrowings by DHFL i.e. from banks, external commercial borrowings and National Housing Bank etc.;**
- (c) whether the Government has ordered a probe by Serious Fraud Investigation Office (SFIO) after the report of the Registrar of Companies, if so, the details thereof;**
- (d) whether involvement of some banks and officials have been established; and**
- (e) if so, the details thereof and the time by which the report of SFIO is likely to be received?**

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE  
AND CORPORATE AFFAIRS**

**वित्त एवं कॉर्पोरेट कार्यमंत्रालय में राज्यमंत्री**

**(SHRI ANURAG SINGH THAKUR)**

**(श्रीअनुराग सिंह ठाकुर)**

**(a)& (b) Yes Sir. The Regional Director (Western Region) has conducted an Inspection u/s 206 (5) of DHFL and submitted the inspection report to the Ministry on 24.10.2019. As per inspection report, the company has taken the following loans as on 31.03.2019:**

<b>Particulars</b>	<b>INR in Crore</b>
<b>Retail Loan</b>	
<b>Housing</b>	<b>44,851</b>
<b>Non-Housing</b>	<b>13,590</b>
<b>SME</b>	<b>4,924</b>
<b>Wholesale Loan</b>	
<b>Housing-Residential projects</b>	<b>15,655</b>
<b>SRA Projects</b>	<b>7,021</b>
<b>Non-Housing</b>	<b>9,340</b>
<b>Commercial</b>	<b>233</b>
<b>Total Loan Portfolio</b>	<b>95,615</b>

**(c) Yes Sir. The Ministry has ordered Investigation of DHFL and 05 other companies namely Immediate Real Estate Pvt. Limited, Tenancity Real Estate Pvt. Limited, RKW Developers Pvt. Limited, Darshan Developers Pvt. Limited and Rajen Skycrapers Pvt. Limited to be conducted by SFIO vide order dated 06.11.2019.**

**(d) The inspection report submitted by the Regional Director (Western Region) has not gone into the involvement of banks and officials.**

**(e) The investigation of DHFL and 05 others as in para (c) above, have been assigned to SFIO on 06.11.2019 and the time for completion cannot be indicated as of now.**

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